

High Court of Jammu and Kashmir at Srinagar.

No: 850

Order

Dated: 3/10/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court	Salary.	002 T.E.	007 O.E.	014 POL	641- P&ORB (NPS)
1	Addl. Distt. Judge (Bank Cases) Srinagar.	20.00	---	---	---	---
2	4 th Addl. D&S Judge, Srinagar.	---	---	---	---	0.40
3	Addl. Mob. Mag. (Tr) Jammu.	---	---	0.15	0.20	0.40
4	Elect. Mag. Jammu.	20.00	---	---	---	---
5	Sub Judge, Kupwara.	10.00	---	---	---	0.70
6	Addl. Distt. Mag. Jammu	5.00	---	---	---	0.20
7	Tehsildar, Bandipora.	2.00	---	---	---	0.20
8.	Tehsildar, Sunderbani.	2.00	---	---	---	0.20
9.	Tehsildar, Bishnah.	---	0.05	---	---	---
10	Distt. Magistrate, Kupwara.	2.20	---	---	---	0.20
11.	Munsiff, Tangdhar.	15.00	---	---	---	0.50
12.	Addl. Mob. Mag. Samba.	15.00	---	0.15	0.15	0.50
13	Addl. Mob. Mag. Chandoosa.	6.00	---	0.15	---	0.50

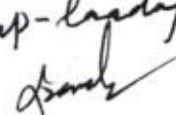
By Order.

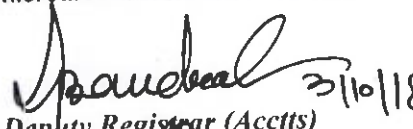

Deputy Registrar (Accts) 3/10/18

No: 39006-25/AC Dated: 3/10/2018

Copy to the:-

- 1 Addl. Distt. Judge (Banmk Cases) Srinagar
- 2 4th Addl. D&S Judge, Srinagar.
- 3 Sub Judge, Kupwara.
- 4 Electricity Magistrate, Jammu
- 5 Addl. Mob. Mag. (Tr) Jammu.
- 6 Distt. Magistrate, Kupwara.
- 7 Addl. Distt. Magistate, Jammu
- 8 Munsiff, Tangdhar.
- 8-9 Addl. Mob. Magistrate, Samba./Chandoosa.
- 10-12 Tehsildar, Bandipora./Sunderbani/Bishnah.
- 13 Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 14 Try. Officer, Sadder Try. Srinagar.
- 15- 20 Treasury Officer, Kupwara/Tangdhar/Samba/Bandipora/Sunderbani/Bishnah/Chandoosa..
..... for information and necessary action.
21. Order Book.

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Deputy Registrar (Accts) 3/10/18